

और राज्यों में की जा रही जांच के समन्वय के लिए एक 'सेल' बनाया गया है।

अरुणाचल प्रदेश में खनिज निक्षेप

785. श्री होरा लाल आर० परमार :

श्री केशव राव पारधी :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अरुणाचल प्रदेश में बहुत से खनिज निक्षेप सरकार के नोटिस में आए हैं ; और

(ख) यदि हा, तो कौन कौन से खनिजों का पता चला है, इन खनिजों की अनुमानित मात्रा क्या है और इन खनिजों के विभिन्न उपयोग क्या है ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणव मुखर्जी) : (क) जी हां।

(ख) अरुणाचल प्रदेश में अब तक पाये जाने वाले मुख्य खनिज हैं—चूना-पत्थर, डोलोमाइट और कोयला। इसके अलावा ग्रेफाइट, ब्राइन और सल्फाइड के खनिजीकरण की भी जानकारी मिली है।

धमन भट्टी ग्रेड चूना पत्थर का 500 लाख टन भंडार होने का अनुमान है। चूना पत्थर एक महत्वपूर्ण औद्योगिक खनिज है जो सीमेंट बनाने के काम आता है; लोहा और इस्पात बनाने में तथा कागज, शक्कर, उर्वरक, कांच आदि अन्य अनेक बड़े उद्योगों में भी इसका इस्तेमाल होता है।

अवर्गीकृत ग्रेड डोलोमाइट के 1402.60 लाख टन भंडार होने का अनुमान है। डोलोमाइट का उपयोग

मुख्यतः इस्पात उद्योग में द्रावक तथा ऊठमसह सामग्री के रूप में होता है। कांच, उर्वरक और लोह-मिश्र धातुओं आदि के निर्माण में भी डोलोमाइट का अल्प मात्रा में उपयोग होता है।

कोयले के लगभग 850 लाख टन भंडार होने का अनुमान है। कोयला देश में ऊर्जा का प्रमुख स्रोत है।

अरुणाचल प्रदेश में ग्रेफाइट युक्त कुछ लाख टन चट्टानों के छोटे भंडार होने का भी अनुमान है। ग्रेफाइट का उपयोग व्यापक रूप से कड़ा इस्पात, फाउंड्रीज और पेंसिल निर्माण में होता है।

ब्राइन का इस्तेमाल स्थानीय रूप से खाद्य नमक बनाने में होता है।

Smuggling of Opium to Pakistan

786. SHRI G. Y. KRISHNAN:

SHRI CHHITUBHAI GAMIT:

Will the Minister of FINANCE be pleased to state:

(a) whether large scale smuggling of opium into Pakistan has been from the Western border of Rajasthan;

(b) whether the operation has been so well perfected that only the parties involved in the illegal trade could decipher the coded marketing on the goods;

(c) whether any such type of case has been detected by our Customs Authorities;

(d) if so, the details thereof; and

(e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) Reports received by Government do not indicate any large scale smuggling of opium into Pakistan across the Western border of Rajasthan.

(b) to (d). As seen from the record of seizures made during the last five years, no cases of attempted smuggling of opium into Pakistan across the Western border of Rajasthan have come to the notice of the Customs authorities.

(e) The Customs authorities in the region have been alerted to maintain strict vigil to thwart any attempts at smuggling across the Indo-Pakistan border.

Vacant posts of Directors and Chief Executives in State-owned Undertakings

787. SHRI ARJUN SETHI: Will the Minister of FINANCE be pleased to state:

(a) whether nearly 100 posts of Directors and Chief Executives of State-owned Undertakings are lying vacant for the last two years; and

(b) if so, the details of such undertakings and the specific reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) and (b). It will not be correct to state that nearly 100 posts of Directors and Chief Executives of Central Government Enterprises have been lying vacant for the last two years. No post of Chief Executive has been lying vacant for two years. Only three posts of Directors have been lying vacant for two years due to various reasons indicated below:

- (i) Director (Technical): Rural Electrification Corpn.

The earlier selection made for this appointment could not be implemented and a fresh selection had to be made.

- (ii) Director (Technical): Bharat Earth Movers Ltd.:

The previous Selection Committee could not complete its work due to

the sudden demise of the CMD who was the Chairman of the Committee. The constitution of a fresh Selection Committee has to wait till a new CMD of the company is appointed.

- (iii) Director (Finance), Rail India Technical & Economic Services:

The Selection Committee constituted by the previous Public Enterprises Selection Board could not finalise the selection. A new Selection Committee had to be reconstituted. The Committee has since made its recommendations which have been forwarded to the Administrative Ministry.

Export of Ferro-Chrome and through Paradip Port

788. SHRI ARJUN SETHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the tonnage of Ferro-Chrome exported through Paradip Port during the last three years from both private and Government owned mines;

(b) what is the break up of the various mines of Orissa with particular reference to BAULA Mines of Keonjhar district;

(c) what is the total foreign exchange earned in terms of rupees during these years; and

(d) whether there has been decrease in export due to less haulage of ores from the Mines (BAULA) of Keonjhar district to the port and the reaction of Government thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (c). The export of ferro chrome is canalised through Steel Authority of India Limited. The quantities exported and the foreign exchange earned in